

consideration LIC Board later decided that instead of allowing differentially lower bonus under the money back policies, the premium rates under the policies should be so structured that the bonus generation shall be of a similar order as under endowment assurance policies. The decision was implemented in the revised premium rates in 1980.

[Translation]

**Clearance to motorable road in
Almorah District (U.P.)**

1163. SHRI HARISH RAWAT : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether approval has been accorded to the construction of Bageshwar Daphot motor road in Almorah District of Uttar Pradesh which is under construction; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) Diversion of 1.699 ha. of forest land for construction of Bageshwar Daphot motor road in Almorah district has been approved by the Government of India.

(b) Does not arise.

[English]

Kaiga Atomic energy plant

1164. SHRI V. KRISHNA RAO : Will the PRIME MINISTER be pleased to state the total acres of land acquired from the State Government for the establishment of Kaiga atomic power plant ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN) : About 1700 acres of land will be acquired from the State

Government for the Kaiga Atomic Power Project. This land will be adequate for future expansion upto a total installed capacity of 2000 MWe.

**Extinction of bird's species of
Karnataka**

1165. SHRI H. B. PATIL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Union Government have sought any report from the State of Karnataka regarding birds species that have become extinct in the Western Ghat region of Uttar Kannada district; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) No, Sir.

(b) Does not arise.

Memo from IES officers

1166. SHRIMATI GEETA MUKHERJEE : Will the Minister of FINANCE be pleased to State :

(a) whether a memorandum has been submitted by the Members of the Indian Economic Service to the Prime Minister on 3rd Feb., 1987;

(b) if so, the nature of demands; and

(c) the decision taken thereon if any ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI) : (a) Yes Sir.

(b) The Members have demanded adoption of a system of time-bound pay scales which will bring them at par with the promotional pattern prevalent in other organised Class I Services.